

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 22/Chd/Hry/2017

In the matter of:

Macquarie Bank Ltd. ... Applicant/Operational Creditor
Versus

Uttam Galva Metallica Ltd. ... Corporate Debtor

Present: Mr. Ashish Aggarwal, Senior Advocate with
Mr. Kanwalvir Singh Kang, Advocate for operational
creditor/applicant.
Mr. Anand Chhibbar, Senior Advocate with Mr. Tarun Lehal,
Advocate for corporate debtor.

Learned Senior Counsel for petitioner seeks time to file
affidavit to counter the reply. Affidavit, if any, be filed positively by 10.00
AM on the next date.

Learned Senior Counsel for respondent also seeks to file
additional affidavit. Copies of affidavits be exchanged to the counsel
opposite. Learned Senior Counsel for both the parties request that the
case may be adjourned to 29.05.2017 for arguments and they will not
seek any further adjournment. List the matter on 29.05.2017 for
arguments.

Request be also submitted to the Hon'ble President, NCLT,
Principal Bench, New Delhi seeking extension of 10 days more time for
disposal of the case.

— Sd/ —
(Justice R.P. Nagrath)
Member (Judicial)

✓ May 25, 2017
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